Meeting with the Chief Ministers and the Chief Secretaries/Director Generals of Police of the Left Wing Extremism (LWE) affected States are held from time to time to review and monitor various security and development related measures adopted to deal with LWE insurgency. In these meetings, strategy and tactics to be adopted to combat LWE insurgency are also discussed. A meeting of the Union Home Minister with the Chief Secretaries and Director Generals of Police of the 10 LWE affected States was held on 27.06.2014 in this regard to fine-tune the overall strategy to combat LWE.

## Fake job racketeers in Delhi

- 319. SHRI SANJAY RAUT : Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn towards the Delhi Police reports about several cases which have come to its notice wherein Indians were enticed with fake job offers and sent abroad on fake passports;
  - (b) if so, Government's view and reaction thereto; and
- (c) the details of steps taken or proposed to be taken against such racketeers who are tempting Indians for plush jobs and later employed as drivers and helpers in foreign nations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) No such cases have been reported to Delhi Police during the year 2011, 2012, 2013, 2014 (up to 30.06.20014).

However, necessary legal action will be taken against the guilty persons, whenever, any such case is reported to Delhi Police.

Ministry of Indian Overseas Affairs has reported that if any such complaint is received, the concerned State Government including the NCT of Delhi and Delhi Police would be requested to investigate and necessary action for prosecution will be taken on priority.

## Repatriation of illegal immigrants from Bangladesh

- 320. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is mulling over any policy for smooth repatriation of illegal Bangladeshi migrants currently living in India in near future;
  - (b) the number of illegal Bangladeshi migrants living currently in the country;
- (c) the steps taken by Government to strengthen the porous border between the two countries during the last five years; and
  - (d) the steps proposed to be taken by Government in this regard?